

Annexure - 1

Satra Properties (India) Ltd

Date of Commencement of CIRP- 03/08/2020

List of Creditors as on - 27/02/2024

List of secured financial creditors (other than financial creditors belonging to any class of Creditors)

Sl. No.	Name of Creditor	Details of Claim received		Details of Claim Admitted						Amount of Contingent Claim	Amount of any Mutual dues, that may be set-off	Amount of Claim not admitted	Amount of Claim under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of Claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?'	% of voting share in CoC					
1	Asset Reconstruction Company (India) Limited (ARCIL)		1,855,492,275	1,855,492,275	Secured				51.68%			-	-	Note-1
2	IIFL Home Finance Ltd.		256,225,566	256,225,566	Secured				7.14%					
3	Jumbo Finvest India Ltd.		82,795,155	69,268,996	Secured				1.93%			13,526,159	-	Note-2
4	Pratiti Trading Pvt Ltd.		222,256,206	46,971,024	Secured				1.31%				175,285,182	Note-3
5	Punjab National Bank		15,950,266	15,315,115	Secured				0.43%			635,151	-	Note-4
	Total		2,432,719,468	2,243,272,976					62.48%			14,161,310	175,285,182	

Notes

1	Certain clarifications are awaited
2	The claimant has not given the break up of principal and interest calculation. Since the payment is on EMI basis, the book balance has been taken as the claim admitted and the correction will be made on receipt of reply from the claimant. Also, an amount of Rs.12,38,511/- is receivable from the Claimant the details and proof of the same are not provided despite requests made via email. This is a part of the amount not admitted.
3	As the agreement did not stipulate compounding, Simple interest @ 30% per annum was calculated and the claim was estimated accordingly.
4	Interest Charged beyond the insolvency commencement date is disallowed. Mutual set off amount of Rs. 39332/- not considered as the Balance available on ICD cannot be adjusted against the dues of the Bank.